

P.T Dt 2/12/94

The matter was not
readily available
at the time of
issue of Cause list.

Place the matter
before HON'BLE TRIBUNAL
ON 12.12.94 for
admission hearing

AP
2/12

12/12/94 ⑦

Shri. S.S. Karkera for
Shri. S.M. Pharap for
the applicant.

Notice was served
on the respondents
but no one appeared
for more than one
occasion. In the
circumstances notice
may be issued to the
respondents mentioning
that if they fail to
represent their case
on the next date of
hearing, the Tribunal
will proceed the case
on the basis of available
records and pass
appropriate orders
as deem fit.

S.O to 30/1/95

B.S. Hegde
(B.S. Hegde)
M(J).